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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): I beg [to lay on the Table](#) –

(1) A copy of the Proclamation (Hindi and English versions) dated 30th May, 2008 issued by the President under clause (2) of article 356 of the Constitution revoking the earlier Proclamation issued by her on the 20th November, 2007 in relation to the State of Karnataka, published in Notification No. G.S.R. 415 (E) in Gazette of India dated the 30th May, 2008 under article 356(3) of the Constitution.

(Placed in Library, See No. LT – 8912/2008)

(2) A copy of the Governors (Allowances and Privileges) Amendment Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 506(E) in Gazette of India dated the 8th July, 2008 under sub-section (3) of section 13 of the Governors (Emoluments, Allowances and Privileges) Act, 1982.

(Placed in Library, See No. LT – 8913/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I beg [to lay on the Table](#) a copy of the Proclamation (Hindi and English versions) dated 10th July, 2008 issued by the Governor of Jammu and Kashmir under section 92 of the Constitution of Jammu and Kashmir in relation to the State of Jammu and Kashmir published in Jammu and Kashmir Government Gazette dated the 10th July, 2008.

(Placed in Library, See No. LT – 8914/2008)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): I beg [to lay on the Table](#) a copy of the Employees' State Insurance (Amendment) Ordinance, 2008 (No.7 of 2008) (Hindi and English versions) under article 123 (2)(a) of the Constitution.

(Placed in Library, See No. LT – 8915/2008)

11.21 hrs.